Corrigendum of Calcutta Port Trust

Employees (Classification, Control and Appeal) 4th. Amendment Regulation, 2006.

MINISTRY OF SHIPPING
(PORTS WING)

CORRIGENDUM
New Delhi, the 25th October, 2010

G.S.R. 856(E)—In the Notification (English version) of the Government of India in the Ministry of Shipping, Road Transport and Highways number GSR 284(E), dated 12th May, 2006 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-Section (I), dated 12th May, 2006, of Calcutta Port Trust Employees' (Classification, Control and Appeal) 4th Amendment Regulations, 2006----

(i) At page 2 under the Heading 'Schedule', in place of the word "Amendment" written in the title of the Regulations read "Amendment"

(ii) At page 3 in line 1, in place of the word "Henceforth" read "henceforth".

(iii) At page 3 in line 15 [i.e. 1st line of point (3) (c) (viii)], in place of the word "and" read "an".

(iv) At second last line of page 3 (i.e. 3rd line of Note), in place of the word "27the" read "27th".

[F.No. PR- 12016/32/2005-PE.I]

RAKESH SRIVASTAVA, Jt. Secy.